

Declaration or Assets and Liabilities



Year- 2022-2023

I VIJAY YADAV son/daughter/wife of NIRAS YADAV aged 51 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

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A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	40000/-	AMIRKALA DEVI (WIFE)	DEEPAK PRASAD	DEPENDAR KUMAR	RUHI ROY (DAUGHTER)
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		NIL	(SON)	(SON)	NIL
(iii)	Bonds, Debentures and shares in Companies		NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	honda shine BROIBZ7547	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-20 grams Silver- 500 grams	NIL	NIL	NIL	NIL
	Other assets, such as values of					
	claims / interests	Mobile	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	4 Bigha Patemal Joint Family Madhubani	3 Katthaata Madhubani	NIL NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Location (s) Survey number(s) Extent (Total NIL NIL NIL easurement)		NIL	NIL	NIL
(iii)	ii) Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total Madhubani, 1 kattha measurement) - Current market value		NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total neasurement) - Current market value		NIL	NIL	NIL	NIL
(v)	Other (such as interest in property) NIL		NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	LIC HOUSING FINANCE BANK Distict- DARBHANGA	3600000/-	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO - AFPPY6284E	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA- 1021
Gender	:-	M (M/F)
Date of Birth	:-	2 8 0 3 1 9 7 1 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	OFFICE ATTENDANT BIHAR VIDHAN SABHA
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	strict :- MADHUBANI (BIHAR)	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Vi 19 y gralaru

Name of Employee: VIJAY YADAV

Place: PATNA Designation: OFFICE ATTENDANT

Date: 09.02.2023 Department:BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.